

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IA/3294/2020 in IB/274(ND)2018

IN THE MATTER OF:

Shashi Sharma-Liquidator	~	Applicant/Petitioner
Vs		
M/S Royal Pressing And Components Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 25.08.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Liquidator : Ms. Shashi Sharma, Adv.

ORDER

IA No. 3294/2020: is a report filed by the liquidator certifying list of stakeholders and Constitution of stakeholders and Consultation Committee. The same is taken on record with all just exceptions and disposed of. Place the file alongwith main application for further reference during hearing.

SD/-

**SUMITA PURKAYASTHA
MEMBER (T)**

SD/-

**DR. DEEPTI MUKESH
MEMBER (J)**